

[2 December, 2004]

RAJYA SABHA

Statement-III

DESERT DEVELOPMENT PROGRAMME

*Number of Projects Sanctioned During Tenth Plan Period
(till 29.11.2004)*

Sl. No.	Name of the State	2002-03 8th Batch	2002-03 Hariyali (I)	2003-04 (Hariyali II)	2004-05 Total
1.	Andhra Pradesh	110	110	110	330
2.	Gujarat	277	298	298	873
3.	Haryana	121	118	118	357
4.	Himachal Pradesh	73	49	38	160
5.	Jammu and Kashmir	77	41	40	158
6.	Karnataka	165	166	166	497
7.	Rajasthan	779	780	830	2389
TOTAL		1602	1562	1600	4764

NOTE: A project generally covers an area of 500 hectares of land.

Funds disbursement by banks under SJGSY

59. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI RAM JETHMALANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government have earmarked an amount of Rs. 2,507.67 crores to be disbursed by the banks during the year 2004-2005 under Swam Jayanti Gram Swarojgar Yojana.

(b) if so, whether any amount has also been earmarked for disbursement from the said amount among various States of the country;

(c) if so, the details of amount fixed for disbursement, State-wise; and

(d) the amount of loan given to each State during the first six months of the financial year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYA KANTA PATIL): (a) The Government has fixed a target of Rs. 2,507.67 crores for credit disbursal by banks to Swarozgaris under Swarnjyanti Gram Swarozgar Yojana (SGSY) during 2004-2005.

(b) to (d) The State-wise break up of the targets and the actual disbursement as per reports received upto September, 2004 is given in the Statement.

Statement

State-wise break up of targets and actual disbursement

		(Rs. in lakh)	
S.I No.	State	Target	Achievement
1.	Andhra Pradesh	14848.49	2551.08
2.	Arunachal Pradesh	664.6	14.96
3.	Assam	17268.44	797.59
4.	Bihar	30280.23	7639.89
5.	Chhattisgarh	6722.14	769.54
6.	Goa	140.8	33.8
7.	Gujarat	4790.75	664.96
8.	Haryana	3537.27	1129.03
9.	Himachal Pradesh	2244.9	1005.92
10.	Jammu & Kashmir	3113.25	540.25
11.	Jharkhand	11412.77	892.5
12.	Karnataka	9610.85	2298.4
13.	Kerala	4312.35	977.3
14.	Madhya Pradesh	16812.83	2498.61
15.	Maharashtra	18998.35	2126.47
16.	Manipur	1157.63	0
17.	Meghalaya	1296.99	69.25

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S.I No.	State	Target	Achievement
18.	Mizoram	300.11	0
19.	Nagaland	889.74	0
20.	Orissa	14557.32	88.06
21.	Punjab	1598.04	501.06
22.	Rajasthan	8514.22	1444.22
23.	Sikkim	332.28	0.87
24.	Tamil Nadu	11253.71	2268.11
25.	Tripura	2438.56	. 394.84
26.	Uttar Pradesh	43592.66	13867.83
27.	Uttaranchal	3436.29	517.57
28.	West Bengal	16177.55	1379.25
	UTs		
29.	A & N Islands	90.08	0.1
30.	Dadra & Nagar Haveli	90	0
31.	Daman & Diu	.90	0
32.	Lakshadweep	90.34	0.7
33.	Pondicherry	103.48	0
	TOTAL	250767.02	44472.16

Impact of phasing out of the International Textile Quotas

60. SHRI RAJKUMAR DHOOT: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the International Textile Quotas will be phased out by March, 2005;

(b) if so, its impact on Indian textile sector and prospect of its going hitech; and

(c) the anticipated export of textiles in 2005-06 and prospect of creation of new job opportunities in textile sector in the year?